

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
(Office of the Registrar Recruitment at Srinagar/Jammu)  
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**NOTIFICATION**

**No: 2855 of 2025/RR/RC**

**Dated: 02.09.2025.**

In view of the inclement weather and heavy rainfall, it is hereby notified for information of all the candidates that the interview/viva-voce for the post of **Reader, Level-8 (47600-151100)** advertised pursuant to Advertisement Notification No. 01 of 2025/RR/RC dated 19.03.2025, which was scheduled to be held on **04.09.2025** at High Court Complex Janipur, Jammu, stands **postponed** and the new date of interview/viva-voce shall be notified in due course of time.

**Sd/-**  
**(Satinder Singh)**  
**Registrar Recruitment**

**No.: 49101-122/RR/RC**

**Dated: 02.09.2025.**

**Copy to-**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr. Justice\_\_\_\_\_
- ..... for information of their Lordships.
3. Registrar Judicial, High Court Wing, Jammu/Srinagar.
4. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar.
5. Additional Registrar (Administration), Office of the Registrar General, High Court Main Wing, Srinagar.
6. Director Information, J&K, Jammu with the request to publish the above notification in two daily newspapers each of Jammu and Kashmir province.
7. Director Information, Leh, UT of Ladakh, with the request to publish the above notification in two daily newspapers of UT of Ladakh.
8. Director Radio Kashmir, Jammu/Srinagar/Leh for broadcast of the Notification in news and employment bulletin.
9. Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Jammu, with the request to get the notification uploaded on the official website of the High Court of J&K and Ladakh.
10. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same.
11. Notification file.